look into these matters. I cannot say anything just now because he has not completed his talks with the Burmese Government and also has not finalised all the arrangements but it is our hope that reasonable facilities will be given to those who wish to return home.

Suri J. S. PILLAI: May I know whether the hon. Minister is aware of the fact that while nationalising most of the trades and professions the Burma Government has not nationalised the sweepers' profession and that it is still in the hands of Indians?

SHRI DINESH SINGH: Yes, Sir.

#### ATOMIC ENERGY

- \*13. SHRI M. P. BHARGAVA: Will the PRIME MINISTER be pleased to state:
- (a) whether the output of atomic energy is according to schedule in the Third Five Year Plan;
- (b) what uses this energy is being put to at present; and
- (c) when the atomi energy is likely to be used as power in India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) Except for the Atomic Power programme which is slightly behind schedule, the general programme for the development and use of atomic energy for peaceful purposes has progressed as planned.

(b) The various ways in which atomic energy is used in this country have been described in the Annual Reports of the Department of Atomic Energy and in their monthly News Bulletin "NUCLEAR INDIA", which are distributed to all Members of Parliament. The use of radio isotopes in agriculture, biology, industry and medicine and of radio-tracers for measurement of water flow and the study of movement of silt in harbours are some examples of the utilisation of Atomic energy.

(c) In 1967-68, when the first atomic power station is expected to be commissioned.

SHRI M. P. BHARGAVA: May I know what percentage of the isotope output is at present being used for medical purposes?

SHRIMATI LAKSHMI N. MENON: I do not know the percentage but it is used to a large extent in medical institutions.

SHRI M. P. BHARGAVA: May I know whether the hon. Minister has information as to the cities in which these isotopes are being used at present for medical purposes?

SHRIMATI LAKSHMI N. MENON: I want notice for that but that question has been answered in Parliament before.

SHRI BHUPESH GUPTA: Then why do you want notice?

SHRIMATI LAKSHMI N. MENON: Because I have not got the information with me now.

#### श्री विमलकुमार मन्नालालजी चौरड़िया:

क्या यह बताने का कष्ट करेंगी कि राणा प्रताप सागर में जो ब्राटमिक इनर्जी के लिये प्लाट बन रहा है वह शेड्यूल के हिसाब में क्यों नहीं बन पा रहा है ?

SHRIMATI LAKSHMI N. MENON: First we will start with Tarapore. Rana Pratap sagar will come much later.

# Ex-gratia payment to Indian Families in Ceylon

\*14. Shri J. S. PILLAI: Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 237 in the Rajya Sabha on the 5th May, 1964 and state the number of families/persons of Indian origin living in Ceylon who took advantage of the ex-gratia payment given by the Government of Ceylon and came over to India?

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\*15. [The questioner (Shri Sundar Mani Patel) was absent. For answer, vide col. 48-49 infra.]

(SHRI DINESH SINGH): Information regarding the number of persons of Indian origin who have availed themselves of the offer is not yet available.

Shri J. S. PILLAI: The Ceylon Government wants to send away these people and our Government is not willing to take them back. Their position resembles that of *Trisanku*. May I know what objection our Government has to take these people back and settle them in our country?

SHRI DINESH SINGH: It is rather an odd question to be asked at this stage because these negotiations have been going on for a long time. The whole point is that in Ceylon there are a number of people who are not Indian citizens. They are people of Indian origin but not Indian citizens. They have applied for Ceylon citizenship. They do not want to come away; they want to stay on in Ceylon. They have applied for Ceylon citizenship but they have not yet been granted Ceylon citizenship and all these talks are in relation to these people whose citizenship has not yet been fully determined. They are what we call people of Stateless origin.

SHRI J. S. PILLAI: In view of the fact that 90 per cent of these people belong to the Tamil Harijan community, will the Government consider appointing a Tamil Harijan as High Commissioner there?

MR. CHAIRMAN: Suggestion for action, isn't it?

Shri I. K. GUJRAL: Has the Government seen a report a few days back that a party or a group has been formed in Ceylon by a local monk calling itself Unofficial Spy Group to spy on the people of Indian origin who have settled in Ceylon and report to the Government and is the Government aware that it is likely to cause a great deal of hardship to Indian nationals and people of Indian origin in Ceylon?

Shri Dinesh singh: Such activities are undesirable; that is all that we can say.

### फरीदाबाद में एस्कोर्ट्स लिमिटेड का बंद किया जाना

\*१६. भी विमलकुमार मन्नालालजी चौरड़िया : नया भम तथा सेवानियोजन मंत्री यह बताने की कृपा करेंगे ि :

- (क) क्या यह सच है कि फरीदाबाद की एस्कोर्ट्स लिमिटेड फैक्टरी बन्द होने वाली है ; ग्रीर
- (ख) यदि हां, तो क्या सरकार उम फैक्टरी के मजदूरों को दोबारा रोजगार दिलाने के लिये कोई व्यवस्था करने का विचार रखती है ?

# †[CLOSURE OF ESCORTS LTD. AT FARIDABAD

\*16. Shri V. M. CHORDIA: Will the Minister of LABOUR AND EMPLOY-MENT be pleased to state:

- (a) whether it is a fact that the factory of the Escorts Limited at Faridabad is about to be closed; and
- (b) if so, whether Government propose to make arrangements for the re-employment of labourers of the factory?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) No, as far as we know.

(b) The question does not arise. In any case the matter falls in the State sphere.

†[श्रम तथा सेवा नियोजन मंत्रालय में ग्रौर योजना उपमंत्री (श्री सि० ग्रार० व पट्टाभिरामन्) : (क) जी नहीं, अहां व तक हमें पता है।]

<sup>†[]</sup> English translation.

<sup>‡[]</sup> Hindi translation.